

(c) the details thereof ?

SUSHILA ROHTAGI : (a) to (c). Yes, Sir. The details of generation targets fixed by the National Thermal Power Corporation during 1987-88 are as under :

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY : (SHRIMATI

Station	200 MW Units (MU)	500 MW Units (MU)	Total (MU)
(i) Singrauli STPS	6300	1180	7480
(ii) Korba STPS	3900	500	4400
(iii) Ramagundam STPS	3800	...	3800
(iv) Farakka STPS	2060	...	2060
(v) Vindhyachal STPS	160	...	160
(vi) Rihand STPS	...	100	100
Total	16220	1780	18000

Reorganisation of Department of Telecommunications

3058. SHRI HARIHAR SOREN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any proposal for the reorganisation of the Department of Telecommunications has been under the consideration of Government since long;

(b) if so, the reasons for the delay in implementing the above proposal and the idea behind the reorganisation; and

(c) the year by which the reorganisation programme is expected to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (c). The structure of various organisations is under continuous review to improve efficiency. This applies to the Department of Telecommunications also. Proposals are implemented as soon as they are finalised.

Efficiency in DGTD

3059. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether he has recently taken steps to improve efficiency and prevent creation of vested interests in the Directorate-General of Technical Development under his Ministry;

(b) if so, the details thereof; and

(c) whether any guidelines have been laid down for rotation and transfer of officers in the Directorate ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) Such steps are continuously being taken.

(b) The steps include working with reference to an Action Plan, imparting training to officers, monitoring and removal of delays, delegation of more powers, decentralisation of powers to Regional Offices, rotational transfers etc.

(c) Yes, Sir.

Digital multiplexer

3060. SHRI C. MADHAV REDDI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether digital multiplexer is proposed to be made locally and global tenders invited will be shelved;

(b) whether these machines were developed in India only after inviting global tenders;

(c) if not, reasons for neglect of machines already available in the country; and

(d) whether global tenders were invited due to some conditionalities as in the case of World Bank Loans ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (d). A tender for import of some digital trans-multiplexers had been floated in February, 1986. The import is proposed to be financed by the World Bank Loan; the tenders were accordingly in accordance with the World Bank guidelines.

The tenders were opened in July, 1986 and are under finalisation.

In September, 1986, a State Sector Undertakings has entered into a collaboration with a foreign supplier for manufacture of this equipment indigenously. Developmental orders for production of trans-multiplexers are being placed on negotiated prices on this State Sector Undertaking. It is hoped to place adequate orders to fully cover the manufacturing capacity of this undertaking.

To meet the immediate requirements, it is proposed to proceed with the imports under the World Bank Loan. It is, therefore, not proposed to shelve the tenders. At the same time, it is proposed to utilize fully the indigenous manufacturing capacity being established by a State Sector Undertaking.

Commissioning of Hindustan Organic Chemicals Ltd. unit at Ambalamughal

3061. PROF. K. V. THOMAS : Will the Minister of INDUSTRY be pleased to state :

(a) the time by which the Hindustan Organic Chemicals Ltd., Ambalamughal Unit will be commissioned; and

(b) the cost of this project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH) : (a) the Unit is likely to be commissioned in March, 1987.

(b) The final cost of the Project is likely to be about Rs. 82 crores.

Formation of subsidiary company by DESU

3062. SHRI P. M. SAYEED :
SHRI DHARAM PAL SINGH
MALIK :
SHRI SUBHASH YADAV :
SHRI M. RAGHUMA REDDY :
SHRI PRAKASH CHANDRA :

Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to set up 210 MW Power Plant for augmenting power supply by the Delhi Electric Supply Undertaking;

(b) whether Delhi Electric Supply Undertaking have sought permission to form a subsidiary company and to raise funds by means of public issues to run this plant; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROATAGI) : (a) No such proposal is under consideration of Government at present.

(b) No, Sir.

(c) Does not arise in view of answer to (b) above.

Handing over of Badarpur Thermal Power Station to DESU

3063. SHRI P. M. SAYEED : Will the Minister of ENERGY be pleased to state :

(a) whether Delhi Electric Supply Undertaking has demanded that the Badar-